

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

TEM No.171 – CP/13(AHM)2022
With
ITEM No. 172 – Comp. App/1(AHM) 2023

Proceedings under Section 213,241-242 of Co.Act,2013

IN THE MATTER OF:

Chandrakantbhai C gondalia
V/s

.....Applicant

Sanskara conbuild Pvt Ltd & Ors

.....Respondents

Order delivered on: 17/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren R. Dave, Advocate
For the Respondent : Mr. Monaal J. Davawala, Advocate.

ORDER

Due to paucity of time, as the Hon'ble Member (J) is to hold another Bench in post-lunch session, matter stands adjourned to 25.07.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)

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